

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M K HANJURA

Criminal Appeal

No(s). 1426-1428/2014

YOGENDRA PRASAD

Appellant(s)

VERSUS

KM.SEEMA AZAD & ANR.ETC.ETC.

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 13/11/2014 These appeals were called on for hearing today.

For Appellant(s)

Ms. Chandan Ramamurthi, Adv.
Mr. Deepak Mishra, adv.
Mr. D.K. Garg, adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the petitioner seeks and is given four weeks
time as last chance to comply with the terms of the office report.
List again on 28.01.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2014.11.15
10:42:34 IST
Reason: